

(1)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/10/2017
NAME OF THE PETITIONER(S) : UMA BALASUBRAMANIAM
NAME OF THE RESPONDENT(S) : SWAMY PUBLISHERS PVT LTD +5
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1)	KARTHIK RAM MOHANI for SRS Associates.	Counsel for Petitioner.	Karthi
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2)	G.V. MOHAN KUMAR for U. RAJASEKARAN	Counsel for Respondent	G. V. Mohan
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ORDER

Counsel for petitioner present. Proxy representing counsel for respondents present and stated that the counsel on record could not attend before the Tribunal due to personal inconvenience. He prayed time for making submissions. Time is extended at request. Put up on 13.12.2017 at 10.30 A.M.

—Sd—
K Anantha Padmanabha Swamy
Member (Judicial)